THE GAUHATI HIGH COURT AT GUWAHATI (THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

<u>CIRCULAR</u> No. HC.XI-10/2015/226/RC dated 31.08.2015

The Hon'ble Gauhati High Court has been pleased to issue the following direction, to be followed by all the Civil Courts under the jurisdiction of the Gauhati High Court, with immediate effect:

"The original documents are to be returned only after delivery of judgement and period of appeal is over as required under Order 13 Rule 9 of the CPC and at the time of such return, the copies of the documents certified by the Judge have to be replaced in the case records."

By order, Sd/-B.K. Chetri

REGISTRAR (JUDICIAL)

No. HC.XI-10/2015/227-244/RC dated 31.08.2015

Copy to:

- 1. The Secretary General, Supreme Court of India, New Delhi.
- The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
- 4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
- The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
- 6. The Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Estt.) Gauhati High Court, Guwahati.
- 7. The District & Sessions Judge,______, Assam. (He/ She is requested to bring this circular to the notice of all the Civil Courts under his/ her jurisdiction).
- 8. The Registrar -Cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
- 9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl. (He/ She is requested bring this circular to the notice of all the District & Sessions Judges of his/ her concerned State and to the Hon'ble Judges stationed in his/ her concerned Bench.)
- 10. The Joint Registrar, (_______), Gauhati High Court, Guwahati.
- 11. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. (He is requested to bring this circular to the notice of all the District & Sessions Judges of his concerned State and to the Hon'ble Judges stationed in his Bench.)
- 12. The O.S.D., Gauhati High Court, Guwahati —cum- Joint Director (Officiating), Judicial Academy, Assam.
- 13. The Deputy Registrar (______) Gauhati High Court, Guwahati.
- 14. The Secretary, NEJOTI, Guwahati.
- 15. The Librarian -Cum- Research Officer, Gauhati High Court, Guwahati.
- 17. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
- 18. The P.S. to the Registrar (Judicial), Gauhati High Court, Guwahati.

REGISTRAR (JUDICIAL)

41.40.F